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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	For compliance of objections raised by Registry	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is present. He has filed a memo of withdrawal seeking permission to withdraw the main petition. Memo is recorded.

Permission is granted to the petitioner to withdraw the petition. Therefore, the petition is dismissed as withdrawn.

He has also filed a memo seeking for return of documents.

Registry is directed to put up note on the same.


MEMBER (T)


MEMBER (J)